


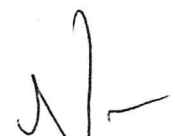
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

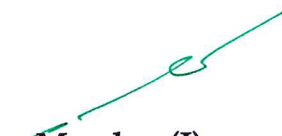
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	For compliance of office objections raised by registry	433(e) / 433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRERNA PONAPPA for Induslaw 080-40726600	Petitioner	
2.	NAMAN +919962100188	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections not complied. Hence, matter is ordered to be listed finally for hearing on 12.03.2018. No adjournment will be given.


Member (T)


Member (J)